

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/771/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the 2nd February
January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/19/2024, dtd. 30.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.01.2024.**

The Counsellor, Family Court-II, Kamrup (M), Guwahati will be in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/772/A, dated , 02-02-2024

Copy forwarded for information to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)